

लिए निरन्तर अभियान चलाते हैं ताकि यह सुनिश्चित किया जा सके कि कर्मचारी नियमों का उल्लंघन नहीं करते और लाघव उपाय नहीं अपनाते जिनसे दुर्घटनाएं होने को सम्भावनाएं रहती हैं।

नौवहन एवं परिवहन मंत्रालय ने भी राज्य सरकारों तथा केन्द्र शासित प्रशासनों से बिना चौकीदार वाले समपारों के पट्टेच मार्गों पर गति अवरोधकों की व्यवस्था करने के लिए कहा है। सड़क उपयोगकर्ताओं द्वारा मोटर वाहन नियमों का अनुपालन सुनिश्चित करने के लिए नागरिक और पुलिस, प्राधिकारियों के समन्वय से अचानक जांच भी की जाती है।

**Deadlock in the Negotiation between the Minister and Striking Doctors**

7187. SHRI M. V. CHANDRASHEKARA MURTHY:  
SHRI K. P. SINGH DEO:

Will the Minister of HEALTH be pleased to state:

(a) whether the negotiation started by the Union Minister with the striking doctors ended in a dead lock;

(b) if so, whether many doctors were sacked on the 14th of July, 1980;

(c) whether doctors have been also recruited fresh;

(d) if so, how many doctors have been appointed; and

(e) when the normal working of these hospitals will start?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR): (a) No.

(b) The services of a few ad-hoc senior residents doctors working in Delhi hospitals have been dispensed

with in accordance with the terms and conditions of their appointment.

(c) and (d) Yes, 164 (upto 2-8-80).

(e) Every effort is being made to restore full functioning of these hospitals.

**H.S. and H.S.M. Locos on South Eastern Railways**

7188. SHRI NARAYAN CHOUBEY: Will the Minister of RAILWAYS be pleased to state:

(a) how many H.S. and H.S.M. locos are on the (i) Indian Railways, (ii) South-Eastern Railway, (iii) Kharagpur Division;

(b) whether most of these locos are too old and have outlived the authorised period of service;

(c) whether it is a fact that the C.M.E., South Eastern Railway have orderer not to POH these locos on the South Eastern Railway;

(d) if so, the reasons therefor;

(e) how these locos can function if POH is not done; and

(f) whether to run locos without timely POH contravenes safety regulation or not?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Only 39 of these locomotives are in service and all of them are on Kharagpur Division of South Eastern Railway.

(b) Yes.

(c) to (e) These overaged locomotives are due for condemnation. Authority to condemn 6 has already been issued and the remaining will be processed depending on the availability of locos to replace them. Therefore, it is not considered economical to POH these locos. However, other preventive maintenance schedules are given so that these locos are in a fit condition to render service.

(d) There is no contravention of safety regulations, because full attention to all safety items is ensured.